

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**26. IA 1240/2024 In C.P. (IB)/349(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - CMA Harshad Deshpande**  
**IN THE MATTER OF**  
**Atal Realtech Limited**  
**V/s**  
**Vivaan Multisttructures Limited**

**Section: Application under any other provisions- IBC, Sec 60(5) U/s 9  
of (IBC)**

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**ORDER**

**IA.No.1240/2024**: - Adv. Aashray Chaudhary i/b Adv. Jatin Kumar appeared for the Applicant/RP. The present application has been filed by the Applicant/RP to take on record the list of creditors and constitution of the Committee of Creditors. The same is taken on record. Accordingly, **IA.No.1240/2024 is allowed and disposed of.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**